

Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED; Date of commencement of CIRP: 14.03.2022 ; List of creditors as on: 04th April, 2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors	1	36,70,209	1	33,68,997	Nil	Nil	Nil	2	Rs. 36,70,209 was amount claimed by the creditor, Rs. 33,68,997 is admitted as claim
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	4	
5	Operational creditors (Workmen)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	5	
6	Operational creditors (Employees)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	6	
7	Operational creditors (Government Dues)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	9	
Total										

Annexure-1

Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED ; Date of commencement of CIRP: 14.03.2022 ; List of creditors as on: 04th April, 2022

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1.																

Annexure-2

Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED ; Date of commencement of CIRP: 14.03.2022 ; List of creditors as on: 04th April, 2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Guarantee	Whether related party?	% of voting share in CoC					
1.	Capital Finance And Investments LLP	AAN-1422	04.04.2022	36,70,209	33,68,997	Loan amount and interest	Nil	NO	100	Nil	Nil	301,212	Nil	Rs. 36,70,209 was amount claimed by the creditor, Rs. 33,68,997 is admitted as claim

Annexure – 3

Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED ; Date of commencement of CIRP: 14.03.2022 ; List of creditors as on: 04th April, 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC

Annexure – 4

Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as on:

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC	

Annexure – 5

Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as on:

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					

Annexure – 6

Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as on:

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					

Annexure – 7

Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as on:

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under Verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					

Annexure – 8

Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED ; Date of commencement of CIRP: 14.03.2022 ; List of creditors as on: 04th April, 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						

Annexure – 9

Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as on:

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						